

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A.No. 364 of 2013 in**  
**Appeal No. 265 of 2013 &**  
**IA No. 357 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Yamuna Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Pradeep Misra**  
**Mr. Shashank Pandit for R.1**

**ORDER**

Post the I.A. 364 of 2013 for hearing on **06.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak